

CENTRAL ELECTRICITY REGULATORY COMMISSION
3 rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110 001
Tel no.: 011-23753915/ Fax No.: 011-23753920

No. L-1/44/2010-CERC

Dated: 27th April, 2018

Subject: Draft Central Electricity Regulatory Commission (Sharing of Inter State Transmission Charges and Losses) Regulations, Sixth Amendment, 2018

In exercise of powers conferred under Section 178 of Electricity Act, 2003 (the Act), the Commission has proposed amendments to the Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges & Losses) Regulations, 2010

2. The Draft Regulations and Explanatory Memorandum can be downloaded from www.cercind.gov.in.
3. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Rule 3 of the Electricity (Procedure for Previous Publication) Rules, 2005 inviting comments/suggestions/objections on the draft regulations which may be sent to the undersigned latest by 14.5.2018.
4. The comments/ suggestions/ objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/-

(Sanoj Kumar Jha)
Secretary